GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.60

TO BE ANSWERED ON FRIDAY THE 15TH DECEMBER, 2017 AGRAHAYANA 24, 1939 (SAKA)

REDUCTION OF GST ON DRUGS

60. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representation from the Indian Medical Association (IMA) requesting to reduce the Goods and Services Tax (GST) on all drugs to 5 per cent from 28 per cent and if so, the details thereof; and
- (b) the stand of the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

- (a) & (b): Medicaments, in general, attract 12% GST. Further, specified medicaments attract concessional rate of 5% GST rate. Certain representations have been received for reduction of GST rates on medicaments from 12% to 5% or Nil. The following exemptions have been granted under IGST:
- (i) Imports of Medicines/drugs/vaccines supplied free of cost by United Nations International Children's Emergency Fund (UNICEF), Red Cross or an International Organization subject to specified conditions.
- (ii) Imported Lifesaving Medicines for personal use supplied free of cost by overseas supplier, subject to specified conditions.
